

two representatives from the same city;

- (ii) one representative from the journalist employees of the Company;
- (iii) two prominent public men elected by shareholders;
- (iv) one person may be co-opted by the Directors.

The aforesaid rules shall regulate the election of the Directors after the retirement of the first Directors.

At the first annual general meeting of the Company recently held, the following were elected to the Board of Directors:

Shri G. A. Johnson—Chairman	} Directors
Shri Tushar Kanti Ghosh	
Shri Ashok Kumar Sarkar	
Shri G. Narasimhan	
Shri K. C. Sharda	
Shri K. K. Jha	

Watch Factory in Jammu and Kashmir State

3330. Shri Ajit Singh Sarhadhi: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that Jammu and Kashmir State Government have sought installation of watch factory in the State; and
- (b) if so, the reaction of the Government of India thereon?

The Minister of Industry (Shri Manabhai Shah): (a) and (b). The Director of Industries, Jammu and Kashmir has recommended a scheme from a Private party for the manufacture of watches in the Small Scale Sector. This scheme is under examination.

Central Research Institute for Tea Industry

3331. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether a Central Research Institute for the Tea Industry will soon be formed;

(b) if so, the details thereof; and

(c) the time by which it is likely to be formed?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) The question of organizing tea research in more important tea growing regions is being examined in consultation with the Council of Scientific and Industrial Research and the Indian Council of Agricultural Research.

(b) and (c). Do not arise at this stage.

Indian Tea for Iran

3332. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that Iran has stopped buying tea from Ceylon; and
- (b) the steps taken by Government to push Indian Tea into Iran market?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Government have no precise information about the attitude of Iran towards Ceylonese tea. The fall in exports of Indian tea to Iran in recent years is due to the measures taken by the Iranian Government to protect and expand indigenous production. Delegations from India visited Iran in 1957 and 1959 with a view to promoting larger intake of Indian tea by Iran. At the invitation of Tea Board, Tea Delegation from Iran visited India in 1959 and 1961. The Iranian Government are now intending to sign a trade agreement with India and the matter is under consideration.

Prices of Cloth

3333. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the Delhi Administration has been considering a proposal